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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/34/2016
NAME OF THE PETITIONER(S) : Sunil Shastri and 16 Others
NAME OF THE RESPONDENT(S) : Innvol Medical India Ltd and 7 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	HARSHINI, J for RAJ JHABARI	Counsel for Petitioners	Harshini?
2.	KING & PARTRIDGE	Counsel for 4th & 7th Respondents	LL Keele for King & Partridge.

ORDER

Counsel for petitioner present. Counsel for R4 & R7 present. No representation on behalf of R1, R2, R3 & R5. Counsel for petitioner stated that the counsel representing the above respondents communicated that he is held up in the High Court. Counsel for petitioner is directed to file proof of delivery of notice on R2 before the next date of hearing. Time extended at request for final hearing. Put up on 21.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)